

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2650**

TO BE ANSWERED ON THE 2nd AUGUST, 2016/SHRAVANA 11, 1938, (SAKA)

PROPOSALS TO RAISE I.R. BATTALION

†2650. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HOME AFFAIRS be pleased to state?

(a) whether the Government has received proposals from various States to raise I.R. Battalion in their respective State;

(b) if so, the details thereof and the total number of such proposals received, Statewise including Rajasthan and Punjab; and

(c) the time by which such proposals are likely to be approved?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): Till date Government has sanctioned 170 IR Battalions to various States/UTs. Further Government has received 16 proposals from States/UTs to raise 44 additional IR Battalions as detailed below:

Sl No.	Name of the State	Demand of additional IR Battalions
1.	Andaman & Nicobar Islands	01
2.	Daman & Diu and Dadra & Nagar Haveli	01
3.	Rajasthan	01
4.	Tripura	03
5.	Punjab	05
6.	Assam	02
7.	Haryana	03
8.	Himachal Pradesh	02
9.	Jharkhand	01

10.	Karnataka	02
10.	Kerala	01
11.	Manipur	11
12.	Meghalaya	02
13.	Gujarat	03
14.	Madhya Pradesh	02
15.	Puducherry	02
16.	Arunachal Pradesh	02
	Total	44

(c): IR Battalions are sanctioned taking into account various factors like threat perception of the State, status of the State Police and the existing IR Battalions earlier sanctioned to the State.
